

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:523

ANSWERED ON:24.02.2011

PMGSY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the pace of road construction under the Pradhan Mantri Gram Sadak Yojana has slackened due to paucity of funds;
- (b) if so, whether there is discrimination in allocation of funds to the states thereunder;
- (c) if so, whether the Government has returned the proposals sent by Madhya Pradesh regarding construction of roads in villages having population of 500 to 999 without giving approval, if so the reasons therefor;
- (d) whether the Ministry is aware that the funds being given to several States like Madhya Pradesh for construction work have been completely discontinued during the last two years; and
- (e) if so, the corrective measures being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a): Progress of works under Pradhan Mantri Gram Sadak Yojana (PMGSY) inter- alia, depends upon the implementation capacity of States and availability of funds.
- (b): No, Sir.
- (c): Keeping in view of the timeframe fixed for achieving the targets under Rural Road component of Bharat Nirman, the proposals conforming to the following four categories are being considered for sanction at present:-
 - (i) Residual new connectivity coverage envisaged under Phase I of Bharat Nirman
 - (ii) Projects to be taken up with the assistance of World Bank and Asian Development Bank.
 - (iii) New habitation connectivity in the identified Left Wing Extremism (LWE) affected districts.
 - (iv) Special road connectivity packages announced for the border areas.
- (d): The funds under PMGSY are released to States based upon their requirement, implementation capacity, works undertaken, progress and fulfilling of certain conditions laid down in the programme guidelines for release of funds. Since inception, funds amounting to about Rs.10,333 crore have been released to Madhya Pradesh under the programme. During the years 2008-09, 2009-10 and 2010-11 (upto date), Rs.1,895 crore, Rs.2,136 crore and Rs.1,674 crore respectively have been released to Madhya Pradesh.
- (e): Does not arise.